GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 2977

TO BE ANSWERED ON THE 15TH MARCH, 2016/PHALGUNA 25, 1937 (SAKA)

PAY DEMAND OF CAPE

2977. SHRI P. KUMAR:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Central Armed Police Forces (CAPF) personnel have demanded parity in their pay among other things, with respect to the civilians, apart from OROP in BSF;
- (b) if so, the details thereof and the response of the Government thereon;
- (c) whether their demands are long pending; and
- (d) if so, the details thereof and the steps taken to fulfil their demands?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

demanding Non Functional Upgradation (NFU) which is applicable to Organized Group 'A' Service Civilian Officers. They have also filed Writ

(a) to (d): Group 'A' officers of Executive Cadres of CAPFs have been

Petitions in Hon'ble Delhi High Court. The Hon'ble Court has given a

judgment on 03.09.2015 to grant benefit of NFU as recommended by the

6th Central Pay Commission to these cadres. However, the same has

been challenged by filing Special Leave Petition (SLP) before the Hon'ble

Supreme Court of India, which is subjudice.
